

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI
O.A. NO. 664 OF 2024**

IN THE MATTER OF: -

DR. SHARAD GUPTA

...APPLICANT

VERSUS

MINISTRY OF ENVIRONMENT, FOREST AND
CLIMATE CHANGE & ORS.

...RESPONDENTS

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THROUGH



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Date: 21.04.2025

Place: New Delhi

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**REJOINDER ON BEHALF OF THE APPLICANT TO THE REPLY FILED
BY THE RESPONDENT NO. 5, UTTAR PRADESH POLLUTION CONTROL
BOARD (UPPCB)**

MOST RESPECTFULLY SHOWETH:

PRELIMINARY SUBMISSIONS:

1. That all assertions made by the Respondent No. 5, Uttar Pradesh Pollution Control Board (UPPCB) in its Reply Affidavit are completely denied unless specifically admitted herein.
2. It is submitted that the geotagging photographs dated 14.03.2025 clearly depict heaps of legacy waste is still remaining on the landfill site of Kuberpur, belying the Respondents claims.

Geotagging photographs of the Kuberpur landfill site dated 14.03.2025 are marked and annexed *hereto* as **ANNEXURE R-1 (Colly)**.

3. It is also submitted that the **Respondents No. 4 and 5 i.e. CPCB and UPPCB in their Reply explicitly stated that the Respondent no. 7, Agra Municipal Corporation has demonstrably failed to furnish the requisite Compliance Status Reports concerning the Directions dated 27.01.2021 and 26.05.2022 issued by the CPCB for biomining of legacy waste and management of fire incidents, respectively.**

Moreover, it is further stated that the Respondent Municipal Corporation has also failed to dispose of the segregated screened waste generated through biomining, which was found stored at the Kuberpur landfill site, in contravention of established protocols and regulatory requirements.

It again draws the attention of this Hon'ble Tribunal to the submissions made by Respondents No. 4 and 5, i.e., CPCB and UPPCB, in their respective Replies, wherein it is stated that the Waste to Energy Plant of 15 MW is currently in the construction stage. It was observed during the site visit on 10.01.2025 that land filling and leveling work was being carried out through JCB and compactor machines at the proposed site of the WTE plant. The aforementioned Respondents have notably stated that neither any building was found constructed at the site, nor was any machinery installed, indicating a significant lack of progress in the establishment of the Waste to Energy Plant.

Photographs dated 10.01.2025 which extracted from the Reply of Respondent No. 4 i.e. CPCB clearly depict that construction work of Waste to Energy Plant at Kuberpur landfill site, Agra is at initial stage

of land filling and leveling are marked and annexed *hereto* as **ANNEXURE R-2 (Colly)**.

4. It is also submitted that, despite being fully aware of the Respondent Municipal Corporation's manifest failure to effectively comply with the provisions of the SWM Rules 2016, all the other Respondents particularly Respondent No. 4 CPCB, 5 UPPCB, and 6 TTZ Authority, have miserably failed to initiate necessary action against the Respondent no. 7 Agra Municipal Corporation for its dereliction of duty to keep clean environment under environment laws i.e. the Environment Act 1986 and SWM Rules 2016, etc., even after repeated directions from this Hon'ble Tribunal to pay due attention to clearing the mounting legacy waste, leachate recirculation, and treatment as per SWM Rules, 2016.
5. **It is further submitted that the UPPCB *themselves* accepted that for the year 2022-23 annual report in Form IV was received from 608 ULBs out of 762 ULBs of the UP State. They *themselves* subsequently also accepted that for the year 2023-24 annual reports in Form IV received by them from 292 ULBs out of 762 ULBs in the State.**

It is pertinently submitted that it is quite evident how the concerned responsible authorities either Central Government or State Governments are performing their statutory duties to keep environment clean. It is further submitted that the failure of the Respondent authorities to ensure effective compliances of SWM Rules 2016 constitutes not only a grave violation of the fundamental right of citizens to a clean environment, as enshrined under Article

21 of the Constitution of India, but also a violation of the statutory Rules under the Environment (Protection) Act, 1986 (EP Act) for which penal action against the Respondent should be initiated because such act leads to serious harm to public health and the environment.

PARA WISE REPLY

6. That the contents of paragraph 1 and 2 of the Reply need no comments.
7. That in reply to the contents of paragraph 3 of the Reply, it is submitted that the situation has not improved significantly, as the geotagged photographs dated 14.03.2025 unequivocally depict a veritable mountain of accumulated waste still existing at the landfill site, thereby belying the Respondents' claims.

The relevant Geotagging photographs dated 14.03.2025 of the Kuberpur dumpsite are already marked as **Annexure R-1 (Colly)** as mentioned in Para 2 of this Rejoinder.

It is also submitted that the Inspection/status Report of Respondents No. 4 and 5, i.e., CPCB and UPPCB, explicitly stated that the Respondent Municipal Corporation has demonstrably failed to furnish the requisite Compliance Status Reports concerning the Directions dated 27.01.2021 and 26.05.2022 issued by the CPCB for biomining of legacy waste and management of fire incidents, respectively. Subsequently they again stated that the Respondent Municipal Corporation has also failed to dispose of the segregated

screened waste generated through biomining, which was found stored at the Kuberpur landfill site, in contravention of established protocols and regulatory requirements.

It is further submitted that the Inspection/Status Report of CPCB and UPPCB very much revealed that the Waste to Energy Plant of 15 MW at Kuberpur is currently in the construction stage. It was observed during the site visit on 10.01.2025 that land filling and leveling work was being carried out through JCB and compactor machines at the proposed site of the WTE plant. The aforementioned Respondents have notably stated that neither any building was found constructed at the site, nor was any machinery installed, indicating a significant lack of progress in the establishment of the Waste to Energy Plant.

The relevant Geotagging photographs dated 10.01.2025 depict the construction work of Waste to Energy Plant at Kuberpur landfill site, Agra are already marked as **Annexure R-2 (Colly)** as mentioned in Para 2 of this Rejoinder.

8. That in reply to the contents of paragraphs 4 of the Reply, it is submitted that the Annual Report in Form V for the year 2021-22 submitted to CPCB shows that Legacy Waste of Agra Municipal Corporation has been completed. Whereas, it is pertinently submitted that the Respondent no. 4, 5, 6 and 7 in the present matter vide their Replies respectively submitted that at Kuberpur landfill site, 26784 MT of legacy waste is left, which will be completely remediated by 15th February, 2025.

A copy of Annual Report in Form V for the year 2021-22 is marked and annexed herewith as- **ANNEXURE R-3.**

It is submitted that, under Para 11 of the Form-IV dated 02.01.2024 of the Annual Report on solid waste management under the SWM Rules, 2016, submitted by the Respondent Municipal Corporation for the year 2023-24, the Respondent Municipal Corporation *itself* stated that “at the existing landfill site, bio-mining of legacy waste (9.40 Lacs MT) has been processed.”

It is pertinently submitted that this Annual Report dated 02.01.2024 itself clearly stated that 9.40 Lacs MT legacy waste has been processed by the Respondent Corporation. It is also submitted that the Respondent Corporation *itself* stated that from January 2024 till January 2025, 435978 MT legacy waste has been processed by them. Thus, it is notably submitted that till January 2025, only a total of 1375978 MT has been processed out of the accumulated legacy waste of 1784784 MT, a figure came out from the Calculation of Legacy waste which is the Annexure III of Status Report filed along with their Reply by the Respondent no. 4 i.e. CPCB.

A copy of Form-IV dated 02.01.2024 (Annual Report on solid waste management) submitted by the Respondent Corporation under the SWM Rules, 2016 for the year 2023-24 is marked and annexed herewith as **ANNEXURE R-4**

A copy of Calculation of Legacy waste which is the Annexure III of Status Report filed by CPCB is marked and annexed herewith as- **ANNEXURE R-5.**

It is also submitted that the said Annual Report in Form V for year 2021-22 further stated that the remediation of all Legacy Waste in the State be done by March 2024, in respect of which it is submitted that processing of waste still in process city by city in the State.

9. That in reply to the contents of paragraphs 5 to 8 of the Reply, it is submitted that the Respondent no. 5 i.e. UPPCB *themselves* accepted that for the year 2022-23 annual report in Form IV was received from 608 ULBs out of 762 ULBs. They *themselves* subsequently also accepted that for the year 2023-24 annual reports in Form IV received by them from 292 ULBs out of 762 ULBs in the State. And that is a lame excuse of Respondent no. 5 i.e UPPCB for not submitting the annual report in Form V to the Respondent No. 4 i.e CPCB for the year 2022-23 and 2023-24.

It is submitted that neither the Respondent no. 5 i.e UPPCB say that what action has been initiated by them against the ULBs who have failed to submit the annual report in Form IV of SWM Rules, 2016 nor the Respondent No. 4 i.e CPCB taken any appropriate action against the State Authority failing to submit the annual report in Form V.

It is pertinently submitted that it is quite evident how the concerned responsible authorities either Central Government or State Governments are performing their statutory duties to keep environment clean by ensuring effective compliances of environmental laws. It is further submitted that the failure of the Respondent authorities to ensure effective compliances of Environmental Laws including SWM Rules 2016 constitutes not only

a grave violation of the fundamental right of citizens to a clean environment, as enshrined under Article 21 of the Constitution of India, but also a violation of the statutory Rules under the Environment (Protection) Act, 1986 (EP Act) for which penal action against the Respondent should be initiated because such act leads to serious harm to public health and the environment.

10. That the contents of paragraph 9 of the Reply need no comments.
11. That in reply to the contents of paragraph 10 of the Reply, it is submitted that the Respondent State Pollution Board has failed to show that what action has been initiated by them against the concerned authorities who have failed to submit the annual report in Form IV, due to which the State Board still have not submitted the consolidated annual report in Form V to the Respondent No. 4 i.e CPCB.
12. That the contents of paragraph 11 of the Reply need no comments.
13. It is further submitted that the Respondent No. 5 UPPCB has failed to discharge its statutory duty under Rule 16 of the SWM Rules, 2016. The relevant provisions with regard to SWM Rules, 2016 are reproduced below –

“16. Duties of State Pollution Control Board or Pollution Control Committee.-

(1) The State Pollution Control Board or Pollution Control Committee shall,-

(a) enforce these rules in their State through local bodies in their respective jurisdiction and review implementation of these rules at least twice a year in close coordination with concerned Directorate of Municipal Administration or Secretary-in-charge of State Urban Development Department;

(b) monitor environmental standards and adherence to conditions as specified under the Schedule I and Schedule II for waste processing and disposal sites;

(c) examine the proposal for authorisation and make such inquiries as deemed fit, after the receipt of the application for the same in Form I from the local body or any other agency authorised by the local body;

(d) while examining the proposal for authorisation, the requirement of consents under respective enactments and views of other agencies like the State Urban Development Department, the Town and Country Planning Department, District Planning Committee or Metropolitan Area Planning Committee, as may be applicable, Airport or Airbase Authority, the Ground Water Board, Railways, power distribution companies, highway department and other relevant agencies shall be taken into consideration and they shall be given four weeks time to give their views, if any;

(e) issue authorisation within a period of sixty days in Form II to the local body or an operator of a facility or any other agency authorised by local body stipulating compliance criteria and environmental standards as specified in Schedules I and II including other conditions, as may be necessary;

(f) synchronise the validity of said authorisation with the validity of the consents;

(g) suspend or cancel the authorization issued under clause (a) any time, if the local body or operator of the facility fails to operate the facility as per the conditions stipulated: provided that no such authorization shall be suspended or cancelled without giving notice to the local body or operator, as the case may be; and

(h) on receipt of application for renewal, renew the authorisation for next five years, after examining every application on merit and subject to the condition that the operator of the facility has fulfilled all the provisions of the rules, standards or conditions specified in the authorisation, consents or environment clearance.

(2) The State Pollution Control Board or Pollution Control Committee shall, after giving reasonable opportunity of

being heard to the applicant and for reasons thereof to be recorded in writing, refuse to grant or renew an authorisation.

(3) In case of new technologies, where no standards have been prescribed by the Central Pollution Control Board, State Pollution Control Board or Pollution Control Committee, as the case may be, shall approach Central Pollution Control Board for getting standards specified.

(4) The State Pollution Control Board or the Pollution Control Committee, as the case may be, shall monitor the compliance of the standards as prescribed or laid down and treatment technology as approved and the conditions stipulated in the authorisation and the standards specified in Schedules I and II under these rules as and when deemed appropriate but not less than once in a year.

(5) The State Pollution Control Board or the Pollution Control Committee may give directions to local bodies for safe handling and disposal of domestic hazardous waste deposited by the waste generators at hazardous waste deposition facilities.

(6) The State Pollution Control Board or the Pollution Control Committee shall regulate Inter-State movement of waste”.

14. It is submitted that all the Respondent are attempting to evade responsibility for their failure to ensure effective comply with the SWM Rules 2016.

15. That in view of the submissions made above, the Applicant respectfully submits that this Hon’ble Tribunal may kindly be

appoint a Local Commissioner to put a factual report on the issues therein after conducting the visit of site in question and also direct the all concerned authorities to ensure the processing of municipal waste in an adequate and scientific manner, as prescribed under the SWM Rules 2016.

PRAYER

In light of the above, it is humbly prayed before this Hon'ble Tribunal that, it may be pleased to:-

- i) Appoint a Local Commissioner/Committee to put a factual report on the issues therein after conducting the visit of landfill site in question;
- ii) Direct to concerned authorities for ensure processing of municipal waste in adequate scientific manners as prescribed under SWM rules 2016;
- iii) Initiate the penal action against the Respondents for failing to effective compliance of SWM Rules, 2016;
- iv) Issue an order, Constitute a committee to monitor the compliance of SWM rules 2016 in the area of Taj Trapezium Zone and submit periodical reports to this Hon'ble Tribunal
- v) Pass such order(s) or such directions as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and to meet the ends of justice


APPLICANT

THROUGH



**ANG PARTNERS
ADVOCATES & SOLICITORS**

Counsels for the Applicant

C-38 (LGF), Panchsheel Enclave,

New Delhi-110017

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Email Id: angpartnerslawyers@gmail.com

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...RESPONDENTS

AFFIDAVIT

I, Dr. Sharad Gupta, S/o Late Shri Deobrat Gupta, R/o 24, Heera Bagh Colony, Dayal Bagh, Agra, Uttar Pradesh - 282005, aged about 64 years, presently at New Delhi, do hereby solemnly affirm and declare as under:

1. That I am the Applicant in the above-captioned matter and am well versed with the facts and circumstances of the same and hence competent to swear this affidavit.
2. That the accompanying Rejoinder has been drafted by my counsel under my instructions and its contents have been read and understood by me.
3. That the facts stated in the accompanying Rejoinder are correct and true to my knowledge and may be read as a part and parcel of this Affidavit which are not being repeated herein for the sake of brevity.

19 APR 2025

[Signature]

DEPONENT

VERIFICATION:-

Verified at Delhi on this _____ day of _____, 2025 that the contents of my above affidavit are true and correct to the best of my knowledge. No part of it is false and nothing material has been concealed therefrom.

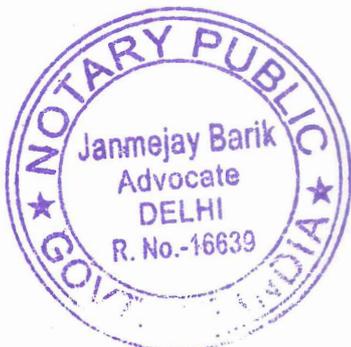
19 APR 2025

[Signature]

DEPONENT

ATTESTED

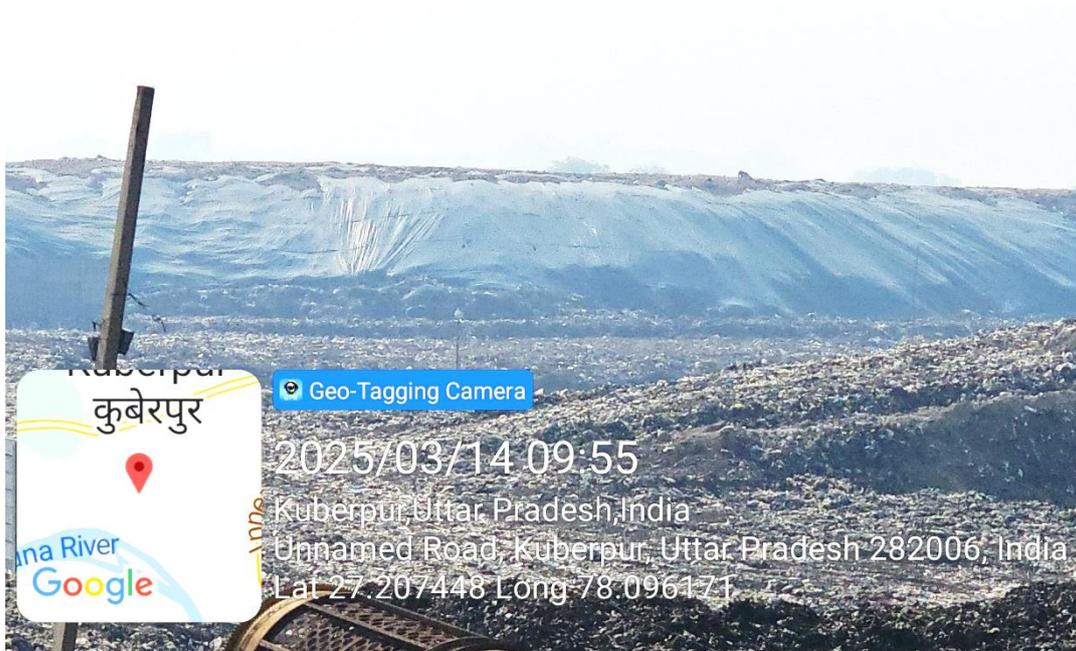
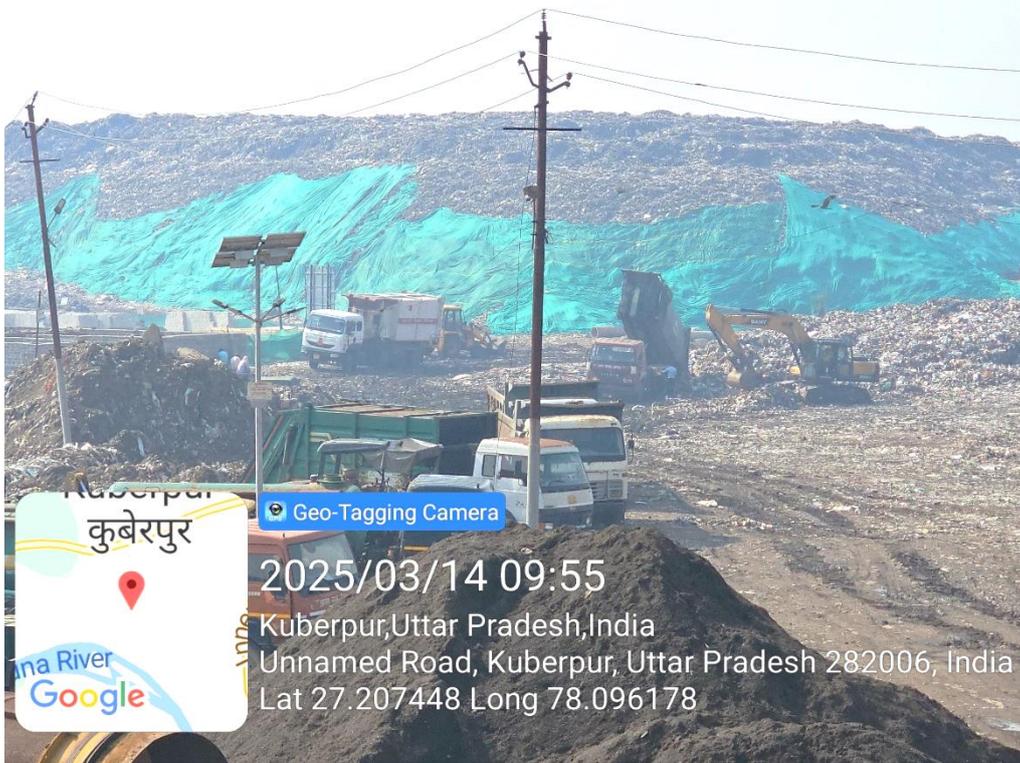
NOTARY PUBLIC INDIA

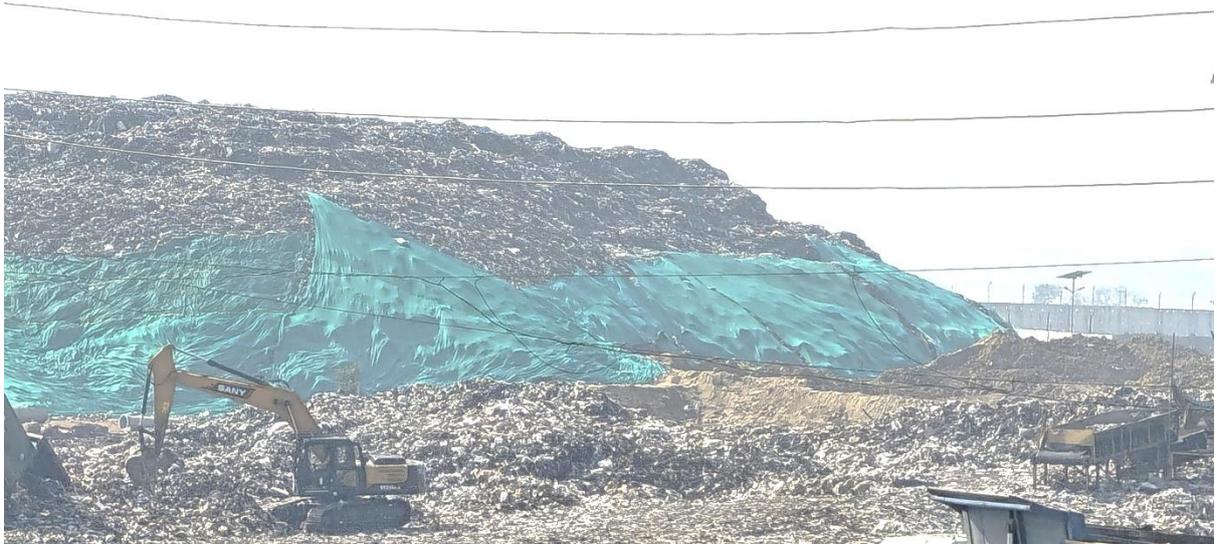


I Identify the deponent who has signed/put T.I in my presence

ANNEXURE R-1 (Colly)

Geotagging photographs of the Kuberpur landfill site dated 14.03.2025 clearly depict a mounting of accumulated waste in a substantial quantity still existing at the landfill site





ANNEXURE R-2 (COLLY)

Photographs dated 10.01.2025 clearly depict that construction work of Waste to Energy Plant at Kuberpur, Agra is at initial stage of land filling and leveling.







उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

ANNEXURE R-3
18

संदर्भ संख्या-1928201/सी-7/विधि-550/2023

दिनांक 28/04/23

To,

Member Secretary,
Central Pollution Control Board,
Pariwash Bhawan, New Delhi.

Sub: Submission of Annual Report regarding Implementation of Solid Waste Management Rules, 2016 for the year 2021-2022.

Sir,

Kindly refer to letter number H91700/C-7/Vividh-550/2023 dated 08-04-2023 regarding submission of annual report for the year 2021-2022. It is to inform you that due to some calculation error the quantity of solid waste generation was wrongly 17876 TPD instead of 14710 TPD.

The amended Annual Report regarding Implementation of Solid Waste Management Rules, 2016 for the year 2021-2022 in compliance of the Rule- 24 (3) is being enclosed for your kind perusal and necessary action. You are requested to ignore the previous report sent through our letter dated 08-04-2023.

Yours Sincerely,

(Ajay Kumar Sharma)
Member Secretary

Copy to:

- 1- Additional Chief Secretary, Environment, Forest & Climate Change Department, Government of Uttar Pradesh along with copy of Annual Report.
- 2- Principal Secretary, Urban Development Department, Government of Uttar Pradesh along with copy of Annual Report.

Member Secretary

Form - V

[See rule 24(3)]

Format for annual report to be submitted by the state pollution control board or pollution control committee committees to the central pollution control board

Part A

To,
The Chairman
Central Pollution Control
Board
Parivesh Bhawan, East
Arjun Nagar
DELHI-1100032

1	Name of the State /Union territory	Uttar Pradesh
2	Name & address of the State Pollution Control Board	U.P. Pollution Control Board, T.C. - 12 V, Vibhuti Khand, Gomti Nagar, Lucknow, 226010.
3	Number of local bodies responsible for management of solid waste in the state/Union territory under these rules:	734 (Nagar Nigam-17, Nagar Palika Parishad-199, Nagar Panchayat-518)
4	No. Of authorization application Received	18 Solid Waste Processing Facilities have obtained authorisation. Lucknow, Varanasi, Prayagraj, Aligarh, Etawah, Barabanki(Nawabganj), Kannauj, Mainpuri, Raebareli, Hapur(Pilkhua), Mathura & Vrindavan, Kanpur, Agra, Moradabad, Muzaffarnagar, Jaunpur, Bailla, & Azamgarh(Mubarakpur)

5	Number of authorizations granted	17 Solid Waste Processing Facilities have obtained authorisation. Lucknow, Varanasi, Prayagraj, Aligarh, Etawah, Barabanki(Nawabganj), Kannauj, Mainpuri, Raebareli, Hapur(Pilkhuwa), Mathura & Vrindavan, Kanpur, Agra, Moradabad, Muzaffarnagar, Jaunpur, & Azamgarh(Mubarakpur)																								
6	A Summary Statement on progress made by local body in respect of solid waste management	<p>There are 19 MSW processing facilities functional with cumulative treatment capacity of 5865 TPD.</p> <table border="1" data-bbox="548 461 2032 818"> <tr> <td>Prayagraj 400 TPD</td> <td>Barabanki 30 TPD</td> <td>Etawah 75 TPD</td> <td>Kannauj 25 TPD</td> <td>Mainpuri 30 TPD</td> <td>Pilkhua 45 TPD</td> </tr> <tr> <td>Muzaffar Nagar 120 TPD</td> <td>Raebareli 70 TPD</td> <td>Aligarh 220 TPD</td> <td>Lucknow 1300 TPD</td> <td>Varanasi 600 TPD</td> <td>Kanpur 1500 TPD</td> </tr> <tr> <td>Agra 300 TPD</td> <td>Moradabad 400 TPD</td> <td>Mathura 180 TPD</td> <td>Jaunpur 100 TPD</td> <td>Mubarakpur 40 TPD</td> <td>Ballia 50 TPD</td> </tr> <tr> <td>Noida (De-Centralized Composting) 380 TPD</td> <td></td> <td></td> <td></td> <td></td> <td></td> </tr> </table>	Prayagraj 400 TPD	Barabanki 30 TPD	Etawah 75 TPD	Kannauj 25 TPD	Mainpuri 30 TPD	Pilkhua 45 TPD	Muzaffar Nagar 120 TPD	Raebareli 70 TPD	Aligarh 220 TPD	Lucknow 1300 TPD	Varanasi 600 TPD	Kanpur 1500 TPD	Agra 300 TPD	Moradabad 400 TPD	Mathura 180 TPD	Jaunpur 100 TPD	Mubarakpur 40 TPD	Ballia 50 TPD	Noida (De-Centralized Composting) 380 TPD					
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Agra 300 TPD	Moradabad 400 TPD	Mathura 180 TPD	Jaunpur 100 TPD	Mubarakpur 40 TPD	Ballia 50 TPD																					
Noida (De-Centralized Composting) 380 TPD																										
7	A Summary Statement on progress made by local bodies in respect of waste collection, segregation, transportation and disposal	<ul style="list-style-type: none"> • Total Solid Waste Generation is 14710 TPD. The quantity of collected Solid Waste is 14710 TPD (100%). Total no. of wards are 13252 and Door to Door collection is done in 14710 Wards (100%). • 19 plants with 5,865 TPD (40 % Treatment Capacity) • MRFs set up in 534 ULBs (5 TPD Each) – capacity 2,670 TPD • Operational Compost pits in 160 ULBs -850 pits having utilization capacity of treatment 1,314 TPD • 3 WTE Plants Operational with waste disposal capacity – 268 TPD • Total Existing Processing Capacity-10,117 • All the 17 Nagar Nigam have Vehicle Tracking System (VTS) installed and GPS in enabled vehicles are being used. • The State Level High Power Steering Committee has approved a comprehensive strategy for setting of processing facilities in all ULBs in de-centralized manner for creating composting of wet waste and material recovery facility for Dry Waste. • State has formulated and issued Uttar Pradesh Solid Waste Management Policy, vide Order No. 2221/Nine-5-18-352SA/2016 dated 29-06-2018. • In Compliance of Rule 23 of SWM Rules 2016, State Government has constituted State Level Advisory Body (SLAB) vide Order No:87/Nine-5-2017-352SA/2016 dated 17-01-2017. 																								

g.c.b.

- State has constituted Special Task Force having Three Members, One each nominated by District Magistrate, Superintendent of Police, Regional Officer of the State Pollution Control Boards in concerned Districts and one person to be nominated by the Chairman of the District Legal Services Authority (DLSA) for awareness about the SWM Rules, 2016.
- All the 734 ULBs of the State have been certified by QCI as Open Defecation Free(ODF), 495 ULBs have been certified as ODF+ and 40 as ODF++.
- For effective management of MSW, the State has been making consistent efforts in the recent past. In the year 2018 Swachh Sarvekshan (SS), State of Uttar Pradesh was ranked at 18th position, in the survey conducted SS 2019, Uttar Pradesh was ranked at 10th position, In the survey of SS 2020, Uttar Pradesh was ranked at 7th position and in the survey of SS 2021 Uttar Pradesh Ranked at 6th position.

Legacy Waste Management:

- Total reported Legacy Waste– 91 Lakh Tons.
- Nos of reported dump sites – 75 Sites (Annexure-1)
- Quantity of legacy waste Remediated – 58 Lakh tons. (Annexure-2)
- Remediation Under progress – 33 Lakh Tons (Annexure-3)
- Timeline for remediation of all Legacy Waste in the State in March-2024.

RC/

Success Story About Garbage Vulnerable Points in Urban Areas

- Garbage Vulnerable Points are those areas where the garbage gets piled up because of the constant dumping of garbage by the local residents, travelers, or passerby.
- To remove all the GVPs, State introduced a drive to remove Garbage Vulnerable Point from all 75 districts in 75 hours.
- Drive was conducted between 1st December to 3rd December 2022.
- Objectives: - Vision of "garbage free" Urban areas, All GVPs remediated and converted into selfie points, parks, etc. Clean public areas with 100% scientific processing, Mass mobilization and IEC activities.

Achievements

Achievements		Events	
	Number		Number
Total GVP remediated	~3,000	Number of GVP Transformed Into Park/Plantation	~1500
Total Waste Collected	~5,000 Ton	Number of GVP Transformed Into Place For Cultural Event	~ 300
Total Citizen Participated	~ 8,00,000	Number of GVP Transformed Into Vending Zone/Food Court	~ 100
Total No. of Vehicles Deployed	~ 6,000	Number of GVP Transformed Into Wall Painting	~500
Total Manpower Deployed	~30,000	Number of GVP Transformed Into Neki Ki Deewar	~ 200
Total Public representative Participated	~15,000	Number of GVP Transformed Into Selfie Spot	~400
Participation through Social Media	~ 8,00,000		

4 G.C. /

Solid Waste Management in Rural areas

Current Status: -

- Total Gram Panchayat (GPs) – 57,785
- Total Revenue Villages – 95,829
- Total Rural Population – 15.53 Cr.
- Total reported solid waste generated- – 11,959 TPD
- Waste Treated in 6000 Villages – 3,000 TPD
- Compost pit prepared – 40,558 (for 4.86 Crore population)
- Community bio gas plant operational – 30 (in 18 districts)
- Waste Collection Vehicles: – 18,559
- Community Bins installed for segregation of organic and in organic waste – 9,098

Action Plan for SWM in Rural Areas

- Target for ODF+ for all GPs as per SBM (GRAMIN) 2.0 – 2024-25
- Total GPs – 57,785

Target Year for ODF+	GPs	Villages	Fund (Cr.)
2022-23	4,656	6,000	562
2023-24	25,145	43,000	330
2024-25	27,984	46,829	379
Total	57,785	95,829	

<p>8 A Summary Statement on progress made by local bodies in respect of implementation of Schedule II</p>	<ul style="list-style-type: none"> • 19 MSW Plant are Functional in U.P. with handling capacity of 5865 TPD. • MRFs set up in 534 ULBs (5 TPD Each) – capacity 2,670 TPD • Operational Compost pits in 160 ULBs -850 pits having utilization capacity of treatment 1,314 TPD • 3 WTE Plants Operational with waste disposal capacity – 268 TPD • Total Existing Processing Capacity-10,117 • 100 % of Solid Waste is being collected. • 100% of Door to Door Collection of Solid Waste is being practised. • The State Level High Power Steering Committee has approved a comprehensive strategy for setting of processing facilities in all ULBs in de-centralized manner for creating composting of wet waste and material recovery facility of Dry Waste. • Lucknow, Mathura, Varanasi (The work is being done to develop model cities) • Niwari, Shikohabad and Budhana (The work is being done to develop model towns) • All the 734 ULBs of the State have been certified by QCI as Open Defecation Free(ODF),495 ULBs have been certified as ODF+ and 40 as ODF++. • For effective management of MSW, the State has been making consistent efforts in the recent past. In the year 2018 Swachh Sarvekshan (SS), State of Uttar Pradesh was ranked at 18th position, in the survey conducted SS 2019, Uttar Pradesh was ranked at 10th position, In the survey of SS 2020, Uttar Pradesh was ranked at 7th position and in the survey of SS 2021 Uttar Pradesh Ranked at 6th position.
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Date : 28-4-21
Place : Lucknow


Member Secretary
U.P. Pollution Control Board



PART-B

<u>Towns/Cities</u>	
Total number of towns/cities	75 District
Total number of ULBs	734 (Nagar Nigam-17, Nagar Palika Parishad-199, Nagar Panchayat-518)
Number of class I & II cities/towns	Class I cities = 64, Class 2 cities = 57
Authorisation status (name/number)	
Number of application received	18 Solid Waste Processing Facilities have obtained authorisation. Lucknow, Varanasi, Prayagraj, Aligarh, Etawah, Barabanki(Nawabganj), Kannauj, Mainpuri, Raebareli, Hapur(Pilkhuwa), Mathura Vrindavan, Kanpur, Agra, Moradabad, Muzaffarnagar, Jaunpur, Bailla, & Azamgarh(Mubarakpur)
Number of authorisations granted	17 Solid Waste Processing Facilities have obtained authorisation. Lucknow, Varanasi, Prayagraj, Aligarh, Etawah, Barabanki(Nawabganj), Kannauj, Mainpuri, Raebareli, Hapur(Pilkhuwa), Mathura & Vrindavan, Kanpur, Agra, Moradabad, Muzaffarnagar, Jaunpur, & Azamgarh(Mubarakpur)
Authorisation under scrutiny	0
<u>SOILD WASTE Generation status</u>	
Solid waste Generation status (TPD)	14710
Collected	14710
Treated	7321
landfilled	4389
<u>Compliance to Schedule I of SW Rules (Number/name of towns/capacity)</u>	
Good practices in cities/towns	Partially Complied
House-to-house collection	100 %
Segregation	Partially Complied
Storage	Partially Complied
Covered transportation	Partially Complied

7


Solid Waste processing facilities:					
Sl.No	Waste to Compost	Status	Vermi-Composting	Biogas	RDF/Pelletization
Existing SWM processing Facilities					
	Existing SWM processing Facilities	<ul style="list-style-type: none"> • 19 plants with 5,865 TPD (40 % Treatment Capacity) • MRFs set up in 534 ULBs (5 TPD Each) – capacity 2,670 TPD • Total Existing processing Capacity-10,117 TPD 		Operational Compost pits in 160 ULBs -850 pits having utilization capacity of treatment 1,314 TPD	3 WTE Plants Operational with waste disposal capacity – 268 TPD
Under Construction SWM processing Facilities					
Sl.No	Waste to Compost	Status	Vermi-Composting	Biogas	RDF/Pelletization
	Under construction and functional by June, 2023	36 Plants with 4,305 TPD capacity (The civil construction part of the plants shall be completed by March 2023 and plants shall be made functional by June 2023.)			
	New MRF Plants under construction	<ul style="list-style-type: none"> • 94 MRFs of capacity 470 TPD to be made operational by March 2023 • 343 Material Recovery Facilities (MRF) proposed with capacity 1715 TPD and to be made operational by Dec. 2023. 			
	Wet waste processing (by compost pit), to be made operational by Decembe,-2023			226 ULBs with capacity -1036 TPD	

Proposed SWM processing Facilities					
Sl.No	Waste to Compost	Status	Vermi-Composting	Biogas	RDF/Pelletization
	Plants Under construction to be made operational by Dec, 2024	11 Plants with 695 TP D capacity (Sambhal, Badaun, Mirzapur, & Fatehpur, Amroha, PDDU Nagar, Shikohabad, Bharwari, Manjhanpur, Bela Pratapgarh and Sitapur). DPR has been prepared for all these projects.			
	New plants proposed and to be completed and made functional by Dec, 2024	08 Segregated waste plants (Dry waste cum Composting) with capacity 485 TPD (Mahoba, Akbarpur, Hata, Deoband, Basti, Dadri, Gonda and Hapur) DPR Under Preparation			
	Waste to energy plants proposed to be made functional by March, 2025			5 Bio-CNG plants (Prayagraj, Ghaziabad, Gorakhpur, GB Nagar(Noida+ Greater Noida) and Lucknow) of 1300 TPD capacity. Agreement done with Ever enviro, Land allocated by Nagar Nigam.	3 Waste to electricity (Ghaziabad, Agra and Muzaffarnagar) of 3,800 TPD capacity. MOU of UDD with GC international.

Waste to Energy Plants (Number/ Name of towns/capacity)				
Sl.No	Plant Location	Status of operation	Waste Disposal Capacity (TPD)	Remarks
1	Barabanki	operation	75	
2	Ghaziabad	operation	73.97	
3	Muzaffarnagar	operation	120	
Disposal of Solid Waste (number/names of towns/capacity):				
Landfill site identified			57 (Annexure-4)	
Landfill under construction			-	
Landfill in operation			57(Annexure-4)	
Landfill exhausted			-	
Landfilled capped			-	
Solid Waste Dumpsites(number/names of towns/capacity)				
Total number of existing dumpsites			75 (Annexure-1)	
Dumpsites reclaimed/capped			27 (Annexure-5)	
Dumpsites converted to sanitary landfill			-	
Status of Action Plan prepared by Municipalities				
Total number of municipalities	734 (Nagar Nigam-17, Nagar Palika Parishad-199, Nagar Panchayat-518)			
Number of Action Plan submitted:	<p>The Urban Development Department, Uttar Pradesh has taken following steps for the compliance of Solid Waste Management Rules, 2016:</p> <ul style="list-style-type: none"> • State has formulated and issued Uttar Pradesh Solid Waste Management Policy, vide Order No. 2221/Nine-5-18-352SA/2016 dated 29-06-2018. • In Compliance of Rule 23 of SWM Rules 2016, State Government has constituted State Level Advisory Body (SLAB) vide Order No:87/Nine-5-2017-352SA/2016 dated 17-01-2017. • State has constituted Special Task Force having Three Members, One each nominated by District Magistrate, Superintendent of Police, Regional Officer of the State Pollution Control Boards in concerned Districts and one person to be nominated by the Chairman of the District Legal Services Authority (DLSA) for awareness about the SWM Rules, 2016. • For effective monitoring and use of IT application regarding bio-metric attendance and vehicle tracking system, the initiative has been taken in most of the corporations in the State. At present, all 17 Nagar Nigams, are enabled with Vehicle Tracking System (VTS) application in vehicles. • The State Level High Power Committee has approved a comprehensive strategy for setting of processing facilities in all ULBs in de-centralized manner for creating composting of wet waste and material recovery facility of Dry Waste. 			

- State has prepared a time bound action plan for attending the current gap of 4593 TPD.
- Additional processing capacity to 7,526 TPD by Dec, 2023 and total processing capacity shall be 17,643 TPD.

Plant details	Timeline	Fund Tied up (Rs Cr.)		
		Central	State	Total Fund
36 integrated SW Plants with capacity of 4,305 TPD.	Dec, 23	129.64	240.76	370.41
94 MRFs with capacity of 470 TPD	Mar. 23	11.08	20.57	31.65
343 MRFs with capacity of 1715 TPD	Dec,23	12.3	22.84	35.14
226 Compost pits with capacity 1036 TPD	Dec,23	0.42	0.78	1.2
Grand Total Fund (Rs)Cr.		153.44	284.95	438.39

Future plan:

- Additional processing capacity of 6,280 TPD by March 2025, henceforth total Solid Waste processing capacity shall become 23,923 TPD.
- 11 integrated Solid Waste Processing Plants with processing capacity of 695 TPD. (Dec-2024) (Fund of Rs. 105 Cr. is Approved)
- 8 segregated Dry waste & Composting, capacity 485 TPD. (Dec-2024)
- 5 Bio-CNG plants of 1300 TPD and 3 WtE plant of 3,800 TPD. (March-25)

Note

- 100% Processing of MSW by Dec -23
- Projects to meet Gap already grounded.
- Funds ring-fenced in respective project accounts

R.G.D.

Annexure -1

75 Legacy waste site Status

S. No.	District	Ulb Name	Dumpsit e Area	Remediated land	Waste Quantity (Ton)	Waste Remediated (Ton)	Remediation Under Progress	Funded By	Remediation Status	Date of Completion
1	Pilibhit	Pilibhit (NPP)	10	10	38645	38645	0	By SBM U	Work Completed	
2	Unnao	Unnao (NPP)	6	5.783880372	42532	42532	0	By SBM U	Work Completed	
3	Fatehpur	Fatehpur (NPP)	7	6.999150589	41205	41205	0	By SBM U	Work Completed	
4	Mirzapur	Mirzapur (NPP)	12	12	8803	8803	0	By SBM U	Work Completed	
5	Amroha	Amroha (NPP)	6	5.22	49061	44850	4211	By SBM U	Work Commenced	Mar-23
6	Hapur	Hapur (NPP)	3	2.52	85171	71543.64	13627.36	By SBM U	Work Commenced	Apr-23
7	Hathras	Hathras (NPP)	10	9.2	77184	77184	0	By SBM U	Work Completed	
8	Mainpuri	Mainpuri (NPP)	4	3.48	173342	173342	0	By SBM U	Work Completed	
9	Etah	Etah (NPP)	2.6	2.6	88725	88725	0	By SBM U	Work Completed	
10	Raebareilly	Raebareilly (NPP)	29.4	29.4	62770	62770	0	By SBM U	Work Completed	
11	Rampur	Rampur (NPP)	22.15	9.303	163823	60000	103823	By SBM U	Work Commenced	Sep-23
12	Muzzafarnagar	Muzzafarnagar (NPP)	14.5	4.35	224655	67396.5	157258.5	By SBM U	Work Commenced	Oct-23
13	Etawah	Etawah (NPP)	3	2.7	81314	81314	0	By SBM U	Work Completed	
14	Lalitpur	Lalitpur (NPP)	2.5	0.676485369	51738	14000	37738	By SBM U	Work Commenced	Dec-23
15	Badaun	Badaun (NPP)	1	0.5	46246	46246	0	By SBM U	Work Completed	
16	Kannauj	Kannauj (NPP)	2.6	1.3	33384.5	18361	15023.5	By SBM U	Work Commenced	Jun-23
17	Sambhal	Sambhal (NPP)	7.37	0.3685	49061	2453.05	46607.95	By SBM U	Work Commenced	Jun-23
18	Ballia	Ballia (NPP)	5.62	0	337714	0	0	By SBM U	Work Commenced	Dec-23
19	Bahraich	Bahraich (NPP)	1	0.47	30139	30139	0	By SBM U	Work Completed	
20	Sitapur	Sitapur (NPP)	11.96	0	20882	0	0	By SBM U	Work Commenced	Dec-23
21	Firozabad	Firozabad (M. Corp.)	6.2	4.297781977	213794	165000	48794	By SBM U	Work Commenced	Jun-23
22	Jhansi	Jhansi (M. Corp.)	3.29	2.4675	325000	260000	65000	By SBM U	Work Commenced	Jun-23
23	Agra	Agra (M. Corp.)	72	72	940000	940000	0	By ULB	Work Completed	
24	Ambedkar Nagar	Akbarpur (NPP)	8	0	40887	0	0	By SBM	Work Commenced	Dec-23
25	Aligarh	Aligarh (M. Corp.)	15	0	131424	0	0	By ULB	Work Commenced	Dec-23
26	Ayodhya	Ayodhya (M. Corp)	22	20.9	77760	73872	3888	By ULB	Work Commenced	Dec-23
27	Azamgarh	Azamgarh (NPP)	5	0	25603	0	0		CSWAP	Mar-24
28	Banda	Banda (NPP)	3.46	0	16425	0	0			Mar-24
29	Bagpat	Baraut (NPP)	3.26	3.26	12000	12000	0		Work Completed	
30	Bareilly	Bareilly (M. Corp.)	23	18.4	406975	250000	156975	By ULB	Work Commenced	Dec-23
31	Basti	Basti (NPP)	4.2	0.42	20000	2000	18000		Work commenced	Jun-23
32	Bulandshahar	Bulandshahar (NPP)	5	1	10000	4000	6000	By ULB	Work Commenced	Mar-24
33	Sambhal	Chandausi (NPP)	4.96	0	29328	0	0	By SBM	Work Commenced	Mar-24
34	Ghaziabad	Ghaziabad (M. Corp.)	32	32	400000	400000	0	By ULB	Work Completed	
35	Ghazipur	Ghazipur (NPP)	1.48	1.48	4500	4500	0	By ULB	Work Completed	
36	Jaunpur	Jaunpur (NPP)	3.6	0	31025	0	0		Work Commenced	Mar-24
37	Kanpur	Kanpur (M. Corp.)	61	32.19444444	900000	525000	375000	By ULB	Work Commenced	Mar-24
38	Loni	Loni (NPP)	1.89	1.512	72000	60000	12000	By ULB	Work Commenced	Dec-23
39	Lucknow	Lucknow (M. Corp.)	24	22.8	650000	617500	32500	By ULB	Work Commenced	Jun-23
40	Mathura - Vrindavan	Mathura -Vrindavan (M. Corp.)	9	1.8	260000	55000	205000	By ULB	Work Commenced	Dec-23
41	Mau	Maunath Bhanjan (NPP)	2	0	5000	0	0		Work Commenced	Mar-24
42	Meerut	Meerut (M. Corp.)	8	8	300000	300000	0	By ULB	Work Completed	
43	Ghaziabad	Modinagar (NPP)	2	0.2	10000	3000	7000		Work commenced	Dec-23
44	Moradabad	Moradabad (M. Corp.)	20	10	580000	290000	290000	By ULB	Work Commenced	Dec-23
45	Jalaun	Orai (NPP)	2.75	0	10000	0	0		Work Commenced	Mar-24
46	Prayagraj	Prayagraj (M. Corp.)	62	15.00784943	833500	201758.75	631741.25	By ULB	Work Commenced	Dec-23
47	Saharanpur	Saharanpur (NPP)	0.74	0.74	200000	200000	0	By ULB	Work Completed	
48	Shahjahanpur	Shahjahanpur (M. corp)	1.05	1.05	60000	60000	0	By ULB	Work Completed	

49	Shamli	Shamli (NPP)	6.65		22000	0			CSWAP	Mar-24
50	Firozabad	Shikohabad (NPP)	1.75		25850	0			Work Commenced	Mar-24
51	Sultanpur	Sultanpur (NPP)	3	0	16650	0			Work Commenced	Dec-23
52	Varanasi	Varanasi (M. Corp.)	3.5	3.5	275000	275000	0	By ULB	Work Completed	
53	Hapur	Garhmukteshwar (NPP)	5		33778	0			Work Commenced	Mar-24
54	MuzaffarNagar	Budhana (NP)	2.5	2.375	25000	23750	1250	By ULB	Work Commenced	Dec-23
55	Hardoi	Kachhauna Patseni (NP)	0.6	0.6	20800	20800	0	By ULB	Work Completed	
56	Moradabad	Thakurdwaara (NPP)	1.77		15703	0			Work Commenced	Mar-24
57	Bagpat	Khekada (NPP)	2	1.4	14600	10220	4380	By ULB	Work Commenced	Dec-23
58	Muzaffar Nagar	Bhokarkhedhi (NP)	0.82		14000	0			Work Commenced	Mar-24
59	Hardoi	Sandi (NPP)	0.7	0.7	13000	13000	0	By ULB	Work Completed	
60	Muzaffar Nagar	Meerapur (NP)	2.47		13000	0			Work Commenced	Mar-24
61	Bagpat	Tikri (NP)	0.37		12500	0			CSWAP	Mar-24
62	Bulandshahar	Jahangirabad (NPP)	8	0.8	12000	1200	10800	By ULB	Work Commenced	Dec-23
63	Muzaffar Nagar	Purgazi (NP)	2.45	0.245	12000	1200	10800	By ULB	Work Commenced	Dec-23
64	Gautam budh Nagar	Dankaur (NP)	1		10950	0			Work Commenced	Mar-24
65	Mahoba	Mahoba(NPP)	2	2	10000	10000	0	By ULB	Work Completed	
66	Ghaziabad	Moradnagar (NPP)	3	0	95095	0		By SBM	Work Commenced	Dec-23
67	Bulandshahar	Bugrasi (NP)	0.313		8600	0			CSWAP	Mar-24
68	Jhansi	Baruasagar (NPP)	1	1	8322	8322	0	By ULB	Work Completed	
69	Hardoi	Shahabad (NPP)	0.62	0.62	7300	7300	0	By ULB	Work Completed	
70	Basti	Bhabnan Bazar (NPP)	1		7000	7000	0		Work Completed	Mar-24
71	Ballia	Belthara Road (NP)	0.01		6500	6500	0		Work Completed	Mar-24
72	Gautambudh Nagar	Dadri (NPP)	5	0	75000	0			Work Commenced	Dec-23
73	Bulandshahar	Sikandarabad (NPP)	1.39	0.547052457	23753	9348.3	14404.7	By SBM	Work Commenced	Dec-23
74	Amroha	Dhanaura (NPP)	1		38333	0			Work Commenced	Mar-24
75	Bulandshahar	Anupshahr (NPP)	1.07	1.07	38220	38220	0	By ULB	Work Completed	
Total			627.563	371.2576446	9126569.5	5825000.24	3301569.26			

Annexure -2									
Quantity of legacy Waste Remediated (58 Lakh tons)									
S. No.	District	Ulb Name	Dumpsite Area	Remediated land	Waste Quantity (Ton)	Waste Remediated (Ton)	Funded By	Remediation Status	Date of Completion
1	Pilibhit	Pilibhit (NPP)	10	10	38645	38645	By SBM U	Work Completed	
2	Unnao	Unnao (NPP)	6	5.783880372	42532	42532	By SBM U	Work Completed	
3	Fatehpur	Fatehpur (NPP)	7	6.999150589	41205	41205	By SBM U	Work Completed	
4	Mirzapur	Mirzapur (NPP)	12	12	8803	8803	By SBM U	Work Completed	
5	Amroha	Amroha (NPP)	6	5.22	49061	44850	By SBM U	Work Commenced	Mar-23
6	Hapur	Hapur (NPP)	3	2.52	85171	71543.64	By SBM U	Work Commenced	Apr-23
7	Hathras	Hathras (NPP)	10	9.2	77184	77184	By SBM U	Work Completed	
8	Mainpuri	Mainpuri (NPP)	4	3.48	173342	173342	By SBM U	Work Completed	
9	Etah	Etah (NPP)	2.6	2.6	88725	88725	By SBM U	Work Completed	
10	Raebareilly	Raebareilly (NPP)	29.4	29.4	62770	62770	By SBM U	Work Completed	
11	Rampur	Rampur (NPP)	22.15	9.303	163823	60000	By SBM U	Work Commenced	Sep-23
12	Muzzafarnagar	Muzzafarnagar (NPP)	14.5	4.35	224655	67396.5	By SBM U	Work Commenced	Oct-23
13	Etawah	Etawah (NPP)	3	2.7	81314	81314	By SBM U	Work Completed	
14	Lalitpur	Lalitpur (NPP)	2.5	0.676485369	51738	14000	By SBM U	Work Commenced	Dec-23
15	Badaun	Badaun (NPP)	1	0.5	46246	46246	By SBM U	Work Completed	
16	Kannauj	Kannauj (NPP)	2.6	1.3	33384.5	18361	By SBM U	Work Commenced	Jun-23
17	Sambhal	Sambhal (NPP)	7.37	0.3685	49061	2453.05	By SBM U	Work Commenced	Jun-23
18	Bahraich	Bahraich (NPP)	1	0.47	30139	30139	By SBM U	Work Completed	
19	Firozabad	Firozabad (M. Corp.)	6.2	4.297781977	213794	165000	By SBM U	Work Commenced	Jun-23
20	Jhansi	Jhansi (M. Corp.)	3.29	2.4675	325000	260000	By SBM U	Work Commenced	Jun-23
21	Agra	Agra (M. Corp.)	72	72	940000	940000	By ULB	Work Completed	
22	Ayodhya	Ayodhya (M. Corp)	22	20.9	77760	73872	By ULB	Work Commenced	Dec-23
23	Bagpat	Baraut (NPP)	3.26	3.26	12000	12000		Work Completed	
24	Bareilly	Bareilly (M. Corp.)	23	18.4	406975	250000	By ULB	Work Commenced	Dec-23
25	Basti	Basti (NPP)	4.2	0.42	20000	2000		Work commenced	Jun-23
26	Bulandshahar	Bulandshahar (NPP)	5	1	10000	4000	By ULB	Work Commenced	Mar-24
27	Ghaziabad	Ghaziabad (M. Corp.)	32	32	400000	400000	By ULB	Work Completed	
28	Ghazipur	Ghazipur (NPP)	1.48	1.48	4500	4500	By ULB	Work Completed	
29	Kanpur	Kanpur (M. Corp.)	61	32.19444444	900000	525000	By ULB	Work Commenced	Mar-24
30	Loni	Loni (NPP)	1.89	1.512	72000	60000	By ULB	Work Commenced	Dec-23
31	Lucknow	Lucknow (M. Corp.)	24	22.8	650000	617500	By ULB	Work Commenced	Jun-23
32	Mathura - Vrindavan	Mathura -Vrindavan (M. Corp.)	9	1.8	260000	55000	By ULB	Work Commenced	Dec-23
33	Meerut	Meerut (M. Corp.)	8	8	300000	300000	By ULB	Work Completed	
34	Ghaziabad	Modinagar (NPP)	2	0.2	10000	3000		Work commenced	Dec-23

35	Moradabad	Moradabad (M. Corp.)	20	10	580000	290000	By ULB	Work Commenced	Dec-23
36	Prayagraj	Prayagraj (M. Corp.)	62	15.00784943	833500	201758.75	By ULB	Work Commenced	Dec-23
37	Saharanpur	Saharanpur (NPP)	0.74	0.74	200000	200000	By ULB	Work Completed	
38	Shahjahanpur	Shahjahanpur (M.corp)	1.05	1.05	60000	60000	By ULB	Work Completed	
39	Varanasi	Varanasi (M. Corp.)	3.5	3.5	275000	275000	By ULB	Work Completed	
40	MuzaffarNagar	Budhana (NP)	2.5	2.375	25000	23750	By ULB	Work Commenced	Dec-23
41	Hardoi	Kachhauna Patseni (NP)	0.6	0.6	20800	20800	By ULB	Work Completed	
42	Bagpat	Khekada (NPP)	2	1.4	14600	10220	By ULB	Work Commenced	Dec-23
43	Hardoi	Sandi (NPP)	0.7	0.7	13000	13000	By ULB	Work Completed	
44	Bulandshahar	Jahangirabad (NPP)	8	0.8	12000	1200	By ULB	Work Commenced	Dec-23
45	Muzaffar Nagar	Purqazi (NP)	2.45	0.245	12000	1200	By ULB	Work Commenced	Dec-23
46	Mahoba	Mahoba(NPP)	2	2	10000	10000	By ULB	Work Completed	
47	Jhansi	Baruasagar (NPP)	1	1	8322	8322	By ULB	Work Completed	
48	Hardoi	Shahabad (NPP)	0.62	0.62	7300	7300	By ULB	Work Completed	
49	Basti	Bhabnan Bazar (NPP)	1		7000	7000		Work Completed	Mar-24
50	Ballia	Belthara Road (NP)	0.01		6500	6500		Work Completed	Mar-24
51	Bulandshahar	Sikandarabad (NPP)	1.39	0.547052457	23753	9348.3	By SBM	Work Commenced	Dec-23
52	Bulandshahar	Anupshahr (NPP)	1.07	1.07	38220	38220	By ULB	Work Completed	
Total Waste Remediated						5825000.24			

Annexure -3									
Remediation Under Progress (33 Lakh ton)									
S. No.	District	Ulb Name	Dumpsite Area	Remediated land	Waste Quantity (Ton)	Waste Remediated(Ton)	Remediation Under Progress	Remediation Status	Date of Completion
1	Amroha	Amroha (NPP)	6	5.22	49061	44850	4211	Work Commenced	Mar-23
2	Hapur	Hapur (NPP)	3	2.52	85171	71543.64	13627.36	Work Commenced	Apr-23
3	Rampur	Rampur (NPP)	22.15	9.303	163823	60000	103823	Work Commenced	Sep-23
4	Muzaffarnagar	Muzaffarnagar (NPP)	14.5	4.35	224655	67396.5	157258.5	Work Commenced	Oct-23
5	Lalitpur	Lalitpur (NPP)	2.5	0.676485369	51738	14000	37738	Work Commenced	Dec-23
6	Kannauj	Kannauj (NPP)	2.6	1.3	33384.5	18361	15023.5	Work Commenced	Jun-23
7	Sambhal	Sambhal (NPP)	7.37	0.3685	49061	2453.05	46607.95	Work Commenced	Jun-23
8	Ballia	Ballia (NPP)	5.62	0	337714	0	337714	Work Commenced	Dec-23
9	Sitapur	Sitapur (NPP)	11.96	0	20882	0	20882	Work Commenced	Dec-23
10	Firozabad	Firozabad (M. Corp.)	6.2	4.297781977	213794	165000	48794	Work Commenced	Jun-23
11	Jhansi	Jhansi (M. Corp.)	3.29	2.4675	325000	260000	65000	Work Commenced	Jun-23
12	Ambedkar Nagar	Akbarpur (NPP)	8	0	40887	0	40887	Work Commenced	Dec-23
13	Aligarh	Aligarh (M. Corp.)	15	0	131424	0	131424	Work Commenced	Dec-23
14	Ayodhya	Ayodhya (M. Corp.)	22	20.9	77760	73872	3888	Work Commenced	Dec-23
15	Azamgarh	Azamgarh (NPP)	5		25603	0	25603	CSWAP	Mar-24
16	Banda	Banda (NPP)	3.46		16425	0	16425		Mar-24
17	Bareilly	Bareilly (M. Corp.)	23	18.4	406975	250000	156975	Work Commenced	Dec-23
18	Basti	Basti (NPP)	4.2	0.42	20000	2000	18000	Work commenced	Jun-23
19	Bulandshahar	Bulandshahar (NPP)	5	1	10000	4000	6000	Work Commenced	Mar-24
20	Sambhal	Chandausi (NPP)	4.96	0	29328	0	29328	Work Commenced	Mar-24
21	Jaunpur	Jaunpur (NPP)	3.6	0	31025	0	31025	Work Commenced	Mar-24
22	Kanpur	Kanpur (M. Corp.)	61	32.19444444	900000	525000	375000	Work Commenced	Mar-24
23	Loni	Loni (NPP)	1.89	1.512	72000	60000	12000	Work Commenced	Dec-23
24	Lucknow	Lucknow (M. Corp.)	24	22.8	650000	617500	32500	Work Commenced	Jun-23
25	Mathura - Vrindavan	Mathura -Vrindavan (M. Corp.)	9	1.8	260000	55000	205000	Work Commenced	Dec-23
26	Mau	Maunath Bhanjan (NPP)	2		5000	0	5000	Work Commenced	Mar-24
27	Ghaziabad	Modinagar (NPP)	2	0.2	10000	3000	7000	Work commenced	Dec-23
28	Moradabad	Moradabad (M. Corp.)	20	10	580000	290000	290000	Work Commenced	Dec-23
29	Jalaun	Orai (NPP)	2.75		10000	0	10000	Work Commenced	Mar-24
30	Prayagraj	Prayagraj (M. Corp.)	62	15.00784943	833500	201758.75	631741.25	Work Commenced	Dec-23
31	Shamli	Shamli (NPP)	6.65		22000	0	22000	CSWAP	Mar-24
32	Firozabad	Shikohabad (NPP)	1.75		25850	0	25850	Work Commenced	Mar-24
33	Sultanpur	Sultanpur (NPP)	3	0	16650	0	16650	Work Commenced	Dec-23
34	Hapur	Garhmukteshwar (NPP)	5		33778	0	33778	Work Commenced	Mar-24
35	MuzaffarNagar	Budhana (NP)	2.5	2.375	25000	23750	1250	Work Commenced	Dec-23
36	Moradabad	Thakurdwaara (NPP)	1.77		15703	0	15703	Work Commenced	Mar-24
37	Bagpat	Khekada (NPP)	2	1.4	14600	10220	4380	Work Commenced	Dec-23
38	Muzaffar Nagar	Bhokarkhedi (NP)	0.82		14000	0	14000	Work Commenced	Mar-24
39	Muzaffar Nagar	Meerapur (NP)	2.47		13000	0	13000	Work Commenced	Mar-24
40	Bagpat	Tikri (NP)	0.37		12500	0	12500	CSWAP	Mar-24
41	Bulandshahar	Jahangirabad (NPP)	8	0.8	12000	1200	10800	Work Commenced	Dec-23
42	Muzaffar Nagar	Purqazi (NP)	2.45	0.245	12000	1200	10800	Work Commenced	Dec-23
43	Gautam budh Nagar	Dankaur (NP)	1		10950	0	10950	Work Commenced	Mar-24
44	Ghaziabad	Moradnagar (NPP)	3	0	95095	0	95095	Work Commenced	Dec-23

S. No.	District	Ulb Name	Dumpsite Area	Remediated land	Waste Quantity (Ton)	Waste Remediated(Ton)	Remediation Under Progress	Remediation Status	Date of Completion
45	Bulandshahar	Bugrasi (NP)	0.513		8600	0	8600	CSWAP	Mar-24
46	Gautambudh Nagar	Dadri (NPP)	5	0	75000	0	75000	Work Commenced	Dec-23
47	Bulandshahar	Sikandarabad (NPP)	1.39	0.547052457	23755	9348.3	14404.7	Work Commenced	Dec-23
48	Amroha	Dhanaura (NPP)	1		38333	0	38333	Work Commenced	Mar-24
			412.533	160.1046137	6133022.5	2831453.24	3301569.26		

Annexure-4

Landfill site Identified

S.No.	District	ULB/City	wardNumber	wardName	LandFillId	LandFillName	Address	LandFillArea (Acres)	Designed Height (Meters)	Current Height (Meters)
1	RAMPUR	BILASPUR (NPP)	1	KASBA RAJFUR	4811	0	kasbarajpur			
2	RAMPUR	SHAHABAD (NP)	9	KANOONGOYA N PURVI	5040	MRF Center	Moh- Kanoon Goyan Near Old Rampur road Shahbad	1.5		
3	RAMPUR	MILAK (NPP)	1	NASIRABAD	5202	Gata No. 24 Nasirabad	Nasirabad	4.57		
4	JYOTIBA PHULE NAGAR (AMROHA)	HASANPUR (NPP)	6	HOLIWALA RAJPOOT COLONY	5105	Sanitary Landfill	Ward 6 Hasanpur	2		
5	GHAZIABAD	GHAZIABAD (M. Corp)			6765	Galand Sanitary Landfill	Galand Hapur	4	12	8
6	GAUTAM BUDDHA NAGAR	NOIDA			6970	Astauli Sanitary Landfill Facility	Astauli Sanitary Landfill Facility	33	12	
7	GAUTAM BUDHA NAGAR	GREATER NOIDA	65	SWARN NAGRI	4838	Astauli	Khasra No. 1174-1176, 1188-1192, 1304-1315, 1320-1366, 1370-1405, 1423-1425 & 1428-1533, Village Astauli, Tehsil - Sikandarabad, Gautam Budh Nagar, UP	46		
8	BULANDSHAHAHAR	KHURJA (NPP)			6607	village agora	village agora			
9	Aligarh	Aligarh (M Corp.)	56	NAGLA JAMALPUR	3825	A2ZALID1	Near sasni gate	6	5	4
10	ALIGARH	BESWAN (NP)	6	GALI BRAHMNAN	5999	BE 1	np Beswan ward no.6			
11	MATHURA	MATHURA-VRINDAVAN (NN)	25	RAM NAGAR YAMUNAPAR	5992	Sanitary Landfill Site	Maant Road Vrindavan			
12	AGRA	AGRA (M. Corp)	55	SHAHDARA	6519	Kuberpur	KUBERPUR AGRA	4.5	10	10
13	Firozabad	Fariha (NP)	6	NAI BASTI	3830	NPFARL01		NA	NA	NA
14	Firozabad	Jasrana (NP)	4	BELAMPURI	3831	NPIASL01		NA	NA	NA
15	Firozabad	Eka (NP)	3	DHARMPUR	3834	NPEKAL01		NA	NA	NA
16	MAINPURI	KISHNI (NP)	7	PRATHVIPUR	5682	PRATHVIPUR SOLD WASTE PLANT	PRATHVIPUR ROAD KISHNI			
17	Budaun	Budaun (NPP)	10	JOGIPURA	3836	BUDLF001		NA	NA	NA
18	BAREILLY	BAREILLY (M. Corp)			6194	Sathalpur	faridpur	24	0.00	
19	BAREILLY	BAREILLY CANTT.	3	WARD NO 3	5522	Near Trenching Ground	Thiria Road Bareilly	2	5	5
20	LUCKNOW	LUCKNOW			4804	Shiveri Scientific Landfill	Shiveri Village, Mohan Road, Lucknow	47		
21	RAEBARELI	RAE BARELI (NPP)	18	JAITUPUR	4999	JITUPUR PLANT	JAITUPUR PLANT PARSHDEPUR ROAD RAEBARELI	1.5	2.8	2
22	Kannauj	Samdhan (NP)	1	SHANTI NAGAR	3848	002		NA	NA	NA
23	KANNAUJ	SIKANDERPUR_K (NP)	1	AMBEDKAR NAGAR	5070	chandarpur road paliya boonchpur me.	Village paliya boonchpur	3		
24	Kannauj	Talgram (NP)	1	HARSH NAGAR	3851	001		NA	NA	NA
25	ETAWAH	JASWANTNAGAR (NPP)	5	GULABVADI NORTH	4996	VILLAGE NILOI	VILLAGE AND POST NILOI	1		
26	KANPUR	KANPUR (M. Corp)	57	SWARAJ NAGAR	6582	Scientific Landfill	PANKI BHAUSING			
27	JHANSI	JHANSI	22	BIJAULI	5310	SAIYAR ROAD BIJOLI	SAIYAR ROAD BIJOLI	5		

S.No.	District	ULB/City	wardNumber	wardName	LandFillId	LandFillName	Address	LandFillArea (Acres)	Designed Height (Meters)	Current Height (Meters)
28	Jhansi	Jhansi (CB)	1	GANJ MOHALLA, LPC	3856	TG	TRENCHING GROUND MAURANIPUR ROAD NEAR BHAGWANTPURA	0.25	7	6.5
29	Jhansi	Babina (CB)	1	WARD NO 1	3857	CBBTRN01		NA	NA	NA
30	Fatehpur	Khaga (NP)	13	KATKHERWA	3860	1		NA	NA	NA
31	PRATAPGARH	PRATAPGARH CITY (NP)			6026	MRF Center	Mahkani Gramsabha Pratapgarh	0.56		
32	PRATAPGARH	KATRA MEDNIGANJ (NP)	0	Outside City Boundry	4820	MAHAKANI	mahakani			
33	PRAYAGRAJ	Jhusi (NP)	3	DAKCHANI DHARMSHALA	3861	01jhusi		NA	NA	NA
34	PRAYAGRAJ	PRAYAGRAJ (M. Corp)	0	Outside City Boundry	5021	Baswar processing plant	village Baswar Naini prayagraj	62	20	20
35	PRAYAGRAJ	ALLAHABAD CANTT.	03	THREE	3862	2		NA	NA	NA
36	BARABANKI	TIKAIT NAGAR (NP)	6	SARAWGI PURVI	5003	TIKAITNAGAR-DARIYABAD ROAD	MOHALLA SARAWGI, TIKAITNAGAR-BARABANKI			
37	BARABANKI	SUBEHA (NP)	5	PALIHARANPU RWA	5174	Paliharan purwa	Paliharan purwa ward	2.42		
38	GORAKHPUR	GORAKHPUR (M. Corp)	19	NAUSAR	6484	Ekla Bandha	Ekla Bandha, Nausar, Gorakhpur	48		
39	Kushinagar	Khadda (NP)	10	SHASTRI NAGAR	3867	0001		NA	NA	NA
40	Kushinagar	Ramkola (NP)	10	FITTER LINE	3869	RKLD51	kasia road	NA	NA	NA
41	Kushinagar	Kaptanganj (NP)	5	RAM JANKI NAGAR	3870	1	Kari tola basahiya urf kaptanganj			NA
42	Kushinagar	Sewarhi (NP)	1	AMBEDKAR NAGAR	3871	001		NA	NA	NA
43	MAU	MAUNATH BHANJAN (NPP)			6707	min			
44	BALLIA	BARIYA (NP)	5	KUWAR TOLI	6779	LANDFIL SITE	KUWAR TOLI			
45	JAUNPUR	MOGRA BADSHAHPUR (NPP)			6742	village ukni	village ukni mungra badshapur	1.00		
46	JAUNPUR	BADLAPUR(NP)			6777	Badlapur Landfill	badlapur	1		
47	GHAZIPUR	SAIDPUR_GH (NP)			6573	sanitory	saidpur			
48	CHANDAULI	CHANDAULI (NP)	0	Outside City Boundry	4968	VILL JAMUNIPUR	VILL JAMUNIPUR POST SAKALDIHA	0.88		
49	CHANDAULI	SAIYAD RAZA (NP)	0	Outside City Boundry	4819	JAMUNIPUR	VILLAGE JAMUNIPUR,POST-SAKALDIHA DIST-CHANDAULI	0.88		
50	VARANASI	GANGAPUR (NP)			6326	Bheekampur	Bheekampur,RajaTalab Tehsi,Varanasi	0.81		
51	VARANASI	VARANASI (M. Corp)	31	NARIA	6733	Scientific landfill	Karsada Waste to compost plant Karsada Village, Varanasi	5.0	16	6
52	SONBHADRA	CHURK GHURMA (NP)			6935	BAdagaun	badagaun	5		
53	SONBHADRA	CHOPAN (NP)			6936	Billi	Billi	1.8		
54	ETAH	RAJA KA RAMPUR (NP)			6973	sanitary landfill site	deepa road rampur			
55	ETAH	JAITHARA (NP)			6098	Sanitary land fill	jaithara			
56	ETAH	JALESAR (NPP)			6945	sanitary landfill site	isoli road near railway crossing			
57	ETAH	AWAGARH (NP)	10	KHIDKI	6452	scientific land fill	etah road awagarh	0.49	3	1

Annexure-5

27 Completed Sites							
S. No.	District	Uib Name	Dumpsite Area	Remediated land	Waste Quantity (Ton)	Waste Remediated(Ton)	Remediation Status
1	Pilibhit	Pilibhit (NPP)	10	10	38645	38645	Work Completed
2	Unnao	Unnao (NPP)	6	5.783880372	42532	42532	Work Completed
3	Fatehpur	Fatehpur (NPP)	7	6.999150589	41205	41205	Work Completed
4	Mirzapur	Mirzapur (NPP)	12	12	8803	8803	Work Completed
5	Hathras	Hathras (NPP)	10	9.2	77184	77184	Work Completed
6	Mainpuri	Mainpuri (NPP)	4	3.48	173342	173342	Work Completed
7	Etah	Etah (NPP)	2.6	2.6	88725	88725	Work Completed
8	Raebareilly	Raebareilly (NPP)	29.4	29.4	62770	62770	Work Completed
9	Etawah	Etawah (NPP)	3	2.7	81314	81314	Work Completed
10	Badaun	Badaun (NPP)	1	0.5	46246	46246	Work Completed
11	Bahraich	Bahraich (NPP)	1	0.47	30139	30139	Work Completed
12	Agra	Agra (M. Corp.)	72	72	940000	940000	Work Completed
13	Bagpat	Baraut (NPP)	3.26	3.26	12000	12000	Work Completed
14	Ghaziabad	Ghaziabad (M. Corp.)	32	32	400000	400000	Work Completed
15	Ghazipur	Ghazipur (NPP)	1.48	1.48	4500	4500	Work Completed
16	Meerut	Meerut (M. Corp.)	8	8	300000	300000	Work Completed
17	Saharanpur	Saharanpur (NPP)	0.74	0.74	200000	200000	Work Completed
18	Shahjahanpur	Shahjahanpur (M.corp)	1.05	1.05	60000	60000	Work Completed
19	Varanasi	Varanasi (M. Corp.)	3.5	3.5	275000	275000	Work Completed
20	Hardoi	Kachhauna Patseni (NP)	0.6	0.6	20800	20800	Work Completed
21	Hardoi	Sandi (NPP)	0.7	0.7	13000	13000	Work Completed
22	Mahoba	Mahoba(NPP)	2	2	10000	10000	Work Completed
23	Jhansi	Baruasagar (NPP)	1	1	8322	8322	Work Completed
24	Hardoi	Shahabad (NPP)	0.62	0.62	7300	7300	Work Completed
25	Basti	Bhabnan Bazar (NPP)	1		7000	7000	Work Completed
26	Ballia	Belthara Road (NP)	0.01		6500	6500	Work Completed
27	Bulandshahar	Anupshahr (NPP)	1.07	1.07	38220	38220	Work Completed
			215.03	211.153031	2993547	2993547	

कार्यालय: नगर निगम, आगरा।

39

प्रेषक,

प्रभारी स्वच्छ भारत मिशन,
नगर निगम आगरा।

सेवा में,

राज्य मिशन निदेशक,
स्वच्छ भारत मिशन-नगरीय,
राज्य मिशन निदेशालय, उ०प्र०,
सेक्टर-7, गोमती नगर विस्तार, लखनऊ।

पत्रांक:- 31/10/EE/2024

दिनांक:- 02.02.2024

विषय :- ठोस अपशिष्ट प्रबंधन नियम, 2016 के नियम-24(2) के अन्तर्गत वार्षिक रिपोर्ट प्रेषित किये जाने के सम्बन्ध में।

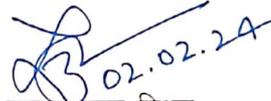
महोदय,

कृपया कार्यालय राज्य मिशन निदेशालय के पत्र संख्या पी०एम०यू०/9662/429(13)/2023 एवं पी०एम०यू०/9663/429(13)/2023 दिनांक 24.01.2024 के क्रम में ठोस अपशिष्ट प्रबंधन नियम, 2016 के नियम-24(2) के अन्तर्गत वार्षिक रिपोर्ट निर्धारित प्रारूपों पर सलंगन कर सादर प्रेषित है।

संलग्नक:- प्रारूप-4

प्रारूप-5

भवदीय,


प्रभारी स्वच्छ भारत मिशन
नगर निगम आगरा

प्रतिलिपि:- नगर आयुक्त महोदय को सादर सूचनार्थ।

प्रभारी स्वच्छ भारत मिशन
नगर निगम आगरा

Office: Municipal Corporation, Agra.

Sender,
Incharge Swachh Bharat Mission,
Municipal Corporation Agra.

To,
State Mission Director,
Swachh Bharat Mission-Urban,
State Mission Directorate,
Uttar Pradesh, Sector-7,
Gomti Nagar Extension,
Lucknow.

Letter No.: 31/10/11/2024
Date:- 02.02.2024

Subject :- Regarding submission of annual report under Rule-24 (2) of the Solid Waste Management Rules, 2016.

Sir,
Please find enclosed the Annual Report in the prescribed formats sent respectively as per Rule 24 (2) of the Solid Waste Management Rules, 2016 in continuation of letter No. PMU/9662/429(13)/2023 & PMU/9663/429 (13)/2023 dated 24.01.2024 of the Office of State Mission Directorate.

Attachment:-
Format-4
Format-5

Sincerely,
//SIGN//
2.02.24
Incharge
Swachh Bharat Mission
Municipal Corporation Agra

Copy:- For respectful information to the Municipal Commissioner.

Incharge Swachh Bharat Mission
Municipal Corporation Agra

TRUE ENGLISH TRANSLATION

Form-IV

[see rules 15(za), 24(2)]

Format for annual report on solid waste management to be submitted by the local body

CALENDAR YEAR:	DATE OF SUBMISSION OF REPORT
2023-24	

1.	Name of the City/Town and State	Agra Nagar Nigam Agra
2.	Population	1902845 approx pop. (2021)
3.	Area in sq. kilometres	141.00 As per New boundary
4.	Name & Address of local body Telephone No. Fax No. E-mail	Mahatma Gandhi Road, Near Sursadan, Sanjay Place, Wazirpura, Agra 0562-2850670/ 2520616 0562-2850499 amcagra1@gmail.com
5.	Name of officer in-charge dealing with solid waste management (SOLID WASTEM) Phone No : Fax No: E-mail:	Er Pankaj Bhushan 7300740631, 0562-2850670 0562-2850499 amcagra1@gmail.com
6.	Number of households in the city/town Number of non- residential premises in the city Number of election/administrative wards in the city/town	424901 104001 100
7.	Quantity of Solid waste (solid waste)	
	Estimated quantity of solid waste generated in the local body area per day in metric tones.	952 TPD
	per capita waste collected per day	500gm
	Quantity of solid waste collected per day	952 TPD
	Quantity of solid waste processed	661 TPD
	Quantity of solid waste disposed at dumpsite/landfill	291 TPD
8.	Status of Solid Waste Management Service	Active
	Segregation and storage of waste at source	Active
	Whether SOLID WASTE is source in domestic/commercial/institutional bins, if yes.	YES
	Percentage of households practice storage of waste at source in domestic bins	100%
	Percentage of non- residential premises practice storage of waste at source in commercial/institutional bins	100%
	Percentage of households dispose of throw solid waste in the streets	0%
	Percentage of non- residential premises dispose of throw solid waste on the streets	0%
	Whether solid waste is stored at source in a segregated form if yes	Yes
	Percentage of premises segregation the waste at source	60-70%
	Door to Door Collection of solid waste	100 Wards
	No. of households covered	424901
	No. of non-residential premises including commercial establishments hotels, restaurants educational institutions offices etc covered	104001
	Percentage of residential and non-residential premises covered in door to door collection through:	
	Motorized vehicle	351
	Containerized tricycle/handcart	128

	Other device	0%				
	If not,	N/A				
	Sweeping of streets	Yes				
	Length of roads, streets, lanes, bye-lanes in the city that need to be cleaned	2683.41 Km				
	Frequency of street sweepings and percentage of covered	frequency	Daily	Alternate	Occasionally	Twice a week
		% of population covered	100	-	-	-
	Tools used					
	Manual sweeping	70%				
	Mechanical sweeping	30%				
	Whether long handle broom is used by sanitation workers	Yes				
	Whether each sanitation worker is given handcart/tricycle for collection of waste	No				
	Whether handcart / tricycle is containerized	Yes				
	Whether the collection tool synchronizes with collection/ waste storage containers utilized	Yes				
	Secondary Waste Storage facilities	Yes, Transfer Station				
	No and type of waste storage depots in the city/town	No. Capacity in M ³				
	Open waste storage sites					
	Masonry bins	0				
	Cement concrete cylinder bins	0				
	Dhalao/covered rooms/space	- -				
	Covered metal plastic containers					
	Upto 1.1 m ³ bins	137 157				
	2 to 5 m ³ bins	117 526				
	Above 5m ³ containers	72 612				
	Bin-less city	Not yet				
	Bin population ratio	1.7 bins / 10,000 population (Excluding litter bins)				
	Ward wise details of waste storage depots (attach): Ward No: Area: Population: No. of bins placed Total volume of bins placed	Transfer Station List attached				
	Total storage capacity of waste storage facilities in cubic meters	1381 Cum				
	Total waste actually stored at the waste storage depots daily	300 MT				
	Give frequency of collection of waste from the depots Number of bins cleared	Frequency			No. of bins	
		Daily			230	
		Alternate day			62	
		Twice a week			34	
		Once a week			-	
		Occasionally			-	
	Whether storage depots have facility for storage of segregated waste in green, blue and black bins	Yes				
	Whether lifting of solid waste from storage depots is manual or mechanical, Give percentage	100% Mechanical				

(%) of Manual Lifting of solid waste	0%	
(%) of Mechanical listing	100%	
If mechanical - Specify the method used	Front-end loaders/ DP/RC	
Whether solid waste is lifted from door to door and transported to treatment plant directly in a segregated form	Yes	
Waste transportation per day Type and Number of vehicles used	No. trips made	Waste Transported
Animal cart -	-	-
Tractors-	-	-
Nos. of tipping Truck (Hywa)- 14	2	255
Tipping Truck- 34	2	260
Dumper Placers- 36	1	50
Refuse collectors- 21	1	100
Compactors- 8	2	200
Others- (Tata 407/Tata ACE)	37	110
JCB/loader - 35	-	-
Frequency of transportation of waste	Frequency (%) of waste transported MSW = Daily	
Quantity of waste transported each day	952 TPD	
Percentage of total waste transported daily	100%	
Waste Treatment Technologies used	Composting, RDF, Recycling	
Whether solid waste is processed	YES	
If yes. Quantity of waste processed daily	661 TPD	
Whether treatment is done by local body or through an agency	Agency	
Land(s) available with the local body for waste processing (in Hectares)	29.01 Ha (72 Acres)	
Land currently utilized for waste processing	29.01 Ha (72 Acres)	
Solid waste processing facilities in operation	<ul style="list-style-type: none"> • 500 TPD WTC Plant at Kuberpur • 2 TPD Flower to compost Plant Rajnagar • 2 TPD Organic Waste to Compost Unit Rajnagar • 1 TPD Organic Waste to Compost Unit TP Nagar • 100 TPD Plant Kuberpur (Cow Dung) • 120 TPD MRF, Tedi Bagiya Hatras Road • 4 TPD Waste to Compost (BWG) • 5 TPD MRF Nunhai Shobha Nagar • 12 TPD Wet Waste Plant Babarpur • 15 TPD DRY Waste Plant Babarpur 	
Solid waste processing Facilities under construction	15MW Waste to Energy Plant	
Distance of processing facilities from City boundary	12Km	
Details of technologies adopted	Composting, RDF, Recycling	
Composting	Qty. raw material processed = 550 TPD Qty. final product produced = 20 TPD Qty, sold = 20 TPD Quantity of residual waste land-filled = 20 TPD	
Vermi composting	Qty. raw material processed NIL Qty. final product produced NIL Qty. Sold Quantity of residual waste landfilled NIL	
Bio-methnation	Qty. raw material processed NIL Qty. final product produced NIL Qty. Sold Quantity of residual waste landfilled NIL	
Refuse Derived Fuel	Stored for waste to Energy plant	
Waste to Energy technology such as incineration, gasification. paralysis or any other technology	Plant under construction Qty. Sold Quantity of residual waste landfilled NIL	
Co-processing	None	

	Combustible waste supplied to cement plant	NIL
	Combustible waste supplied to solid waste based power plants	NIL
	Others	NIL
	Solid waste disposal facilities	
	No. of dumpsites available with the local body	NIL
	No. of sanitary landfill sites available with the local body	01
	Area of each such sites available for waste disposal	72 Acre
	Area of land currently used for waste disposal	72 Acres
	Distance of dumpsite/landfill facility from city/town	12 Km
	Distance from the nearest habitation	2.0 km
	Distance from water body	500 m
	Distance from State National Highway	1.50 Km
	Distance from Airport	20 Km
	Distance from important religious places or historical monument	8.1 Kms form Imad-ud-Daula 10Km from Agra Fort 6.3 Kms form Taj Mahal
	Whether it falls in flood prone area	N/A
	Whether it falls in earthquake fault line area	500 m from Fault Line Fracture
	Quantity of waste landfilled each day	546 TPD
	Whether landfill site is fenced	YES
	Whether Lighting facility is available on site	YES
	Whether Weigh bridge facility available	YES
	Vehicles and equipments used at landfill (specify)	Bulldozers, compacters, Excavators, Trucks/ Dumpers
	Manpower deployed at landfill site	21
	Whether covering is done on daily basis	N/A
	If not, Frequency of covering the waste deposited at the landfill	N/A
	Caover material used	N/A
	Whether adequate covering material is available	N/A
	Provisions for gas venting provided	N/A
	Provision for leachate collection	N/A
9.	Whether an Action Plan has been prepared for improving solid waste management practices in the city	Action Plan prepared and submitted under 15 th FC Grant
10.	What separate provisions are made for : Dairy related activities: Slaughter houses waste: C&D waste (construction debris): 5 TPD	Yes Yes, Carcass utilization plant is under Constriction Yes, Construction and Demolition Waste (C&D) Plant of 5 TPD is operational. C&D Waste process Plant of 150 TPD is under process (agreement done).
11.	Details of Post Closure Plan	At existing landfill site, bio-mining of legacy waste (9.40 Lacs MT) has been completed and 37 Acres of land has been re-claimed.
12.	How many slums are identified and whether these are provided with Solid Waste Management facilities	217 Slums identified in Agra. All are provided with Solid Waste Management Facilities.
13.	Give details of: Local body's own manpower deployed for collection including street sweeping, secondary Storage, transportation, processing and disposal of Waste	Man power of Agra Nagar Nigam- 4663
14.	Give details of: Contractor, concessionaire's manpower deployed for collection including street sweeping, secondary Storage, transportation, processing and disposal of	Total 1018

	waste	
15.	Mention briefly, the difficulties being experienced by the local body in complying with provisions of these rules	<ul style="list-style-type: none">• land constraints for decentralization process• Untrained manpower• Lack of awareness among citizen for Segregation of waste
16.	Mentions briefly, if any innovative idea is implemented to tackle the problem related to solid waste, which could be replicated by other local bodies	--



Environment Engineer
Nagar Nigam Agra

Date : 02/01/2024
Place : Agra

ANNEXURE R-5

**AGRA NAGAR NIGAM
LEGACY WASTE PROCESSING**

Duration	Quantity of waste Intake at			Quantity of waste processed (TPD)			Quantity of waste left unprocessed Tons	Commulative Quantity of legacy waste being accumulated	waste lying untreated in Sanitary Landfill	Old Legacy waste (In Tons)	Waste processed (in MT)	Total accumulated legacy waste as on 31.01.2025 (In Tons)
	No. of Days	Average Waste intake (TPD)	Total waste (MT)	No. of Days (considering Rainy days)	Fresh waste processing TPD	Total waste (MT)						
A	B	C	D	E	F	G	H	I	J	K	L	M=854784+J+K-L
1 Nov. 2019 to 31 Oct 2020	365	712	259880	350	300	105000	154880	154880	130000	800000	1758000	26784
1 Nov. 2020 to 31 Oct 2021	365	712	259880	350	300	105000	154880	309760				
1 Nov. 2021 to 31 Dec. 2022	426	952	405552	406	300	121800	283752	593512				
1 Jan. 2023 to 31 Mar 2023	90	952	85680	88	300	26400	59280	652792				
1 Apr 2023 to 31 Mar 2024	365	952	347480	350	500	175000	172480	825272				
1 Apr 2024 to 31 Jan 2025	306	952	291312	295	1000	261800	29512	854784				



Aditya Tainguriya <aditya.angpartners@gmail.com>

Service : Rejoinder Affidavit on b/o Applicant to the Reply filed by R-5, UPPCB in the OA No. 664/2024 titled as "Dr. Sharad Gupta vs. MOEF & CC & Ors"

1 message

Aditya Tainguriya <aditya.angpartners@gmail.com>
To: adityavaibhavsingh@protonmail.com, ms@uppcb.in
Cc: Anshul Gupta <angpartnerslawyers@gmail.com>

Wed, Apr 23, 2025 at 5:22 PM

Dear Sir/Madam,

Please find attached the Rejoinder affidavit on behalf of Applicant to the Reply filed by Respondent No. 5, UPPCB in the above mentioned matter.

Regards**Aditya Tainguriya**

Associate

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**Rejoinder to R-5 UPPCB Reply in OA 664 of 2024.pdf**

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